

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 18
(TO BE ANSWERED ON THE 25th November 2024)

AIR STRIP OF GAGGAL AIRPORT

18. DR. SIKANDER KUMAR

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has given nod for expansion of an air strip of Gaggal airport in State of Himachal Pradesh;
- (b) if so, the details thereof;
- (c) the total expenditure that will be spent on compensation for land acquisition; and
- (d) whether Government has taken any steps to make a significant move to boost local economy to increase economic growth in Himachal Pradesh?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (c) : A proposal prepared by Airports Authority of India, to extend the Runway at Kangra (Gaggal) Airport to a total length of 3010 meters is under consideration by the State Government. As per the National Civil Aviation Policy, 2016, the responsibility for providing land for airport development, free of cost and free from all encumbrances, lies with the respective State Government. Accordingly, additional land requirement of 369.82 acres for extension of the Airstrip at Kangra, has been requested from the State Government and is yet to be handed over by the State Government.

(d): Ministry of Civil Aviation launched Regional Connectivity Scheme - UDAN (Ude Desh ka Aam Nagrik) on 21-10-2016 to stimulate regional air connectivity and making air travel affordable to the masses. The airports at Shimla & Kullu and the heliports at Rampur and Mandi in Himachal Pradesh have already been operationalised under the UDAN scheme. Development of Airports allows creation of direct and indirect jobs by generating employment for skilled, semi-skilled workforce along with providing opportunities for technical experts for construction work. .
